

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No.27/(MAH)/2013  
CA No. 30/2015

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

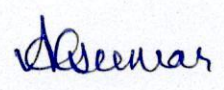
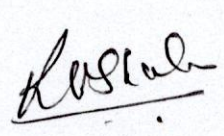
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 28.11.2016

NAME OF THE PARTIES: Mr. Birenbbhai R. Panchal

V/s.  
M/s. Eyelid Infrastructure Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 111A of the Companies Act 1956.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	AJAY KUMAR	Practising Company Secretary for Respondent No. 1	
2.	Rajesh Shah → Respondent No-6.	Advocate for Purohit & Co.	

ORDER

**C.A. No.30/2015 in C.P. No. 27/111/CLB/MB/2013**

No one appeared from Petitioner's side. The professional on R1 behalf and the counsel on R6 behalf are present. They have reported that none was present on behalf of the Petitioner on last date of hearing as well.

In view of the same, it is hereby noted that if the Petitioner does not appear on the next date of hearing, this CA would be dealt with considering the pleadings on record.

List this matter for hearing on 20<sup>th</sup> December, 2016.

sd/-

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)

sd/-

**V. NALLASENAPATHY**  
Member (Technical)

Dated: 28.11.2016